

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

20. C.P. (IB)/2689(MB)2018

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: Vikram International
Vs.
Trinity Tradelink Ltd

SECTION: 9 of IBC 2016

ORDER

None appeared on behalf of the Petitioner. Adv. Prakhar Tandon appearing for the Corporate Debtor is present through Virtual hearing. Since none is present on behalf of the Petitioner, let the matter be listed for final hearing as the pleadings are stated to be complete on 30.03.2023. It is made clear that if none present on behalf of the Petitioner on the next date of hearing, the matter will be disposed of on account of non-prosecution. List the matter on **30.03.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/